

राणा बाडी बिर्ड्स को भूमि का आवंटन

* 284. श्री सुरज प्रसाद : क्या श्रम और पुनर्वासि मंत्री 11 जून, 1971 को राज्य सभा में अन्तारांकित प्रश्न संख्या 915 के दिष्टे गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या राणा बाडी बिर्ड्स, गुलाबी बाग ने जिस तारीख को भूमि पर कब्जा किया था उसका पता लगा लिया गया है और हर्जाने की रकम का हिमाब लगा लिया गया है; और

(ख) यदि हा, तो क्या सरकार ने हर्जाने की रकम को वसूल करने के लिये उस फर्म को नोटिस जारी कर दिये हैं और क्या इस फर्म के कब्जे की भूमि का पुनरीक्षण कर लिया गया है और यदि नहीं, तो उसके क्या कारण हैं ?

†[ALLOTMENT OF LAND TO RANA BODY BUILDERS

*284. SHRI SURAJ PRASAD: Will the Minister of LABOUR AND REHABILITATION/

श्रम और पुनर्वासि मंत्री

be pleased to refer to the reply to unstarred question No. 915 given in the Rajya Sabha on the 11th June, 1971 and state :

(a) whether the date on which the Rana Body Builders, Gulabi Bagh occupied the land has since been ascertained and the amount of damage charged calculated; and

(b) if so, whether Government have issued notice to the firm for realisation of the damage charges and whether the land in possession of the firm has been re-inspected; and if not, what are the reasons therefor ?]

†[] English translation.

श्रम और पुनर्वासि मंत्री (श्री अ.र. के. खाडिलकर) : (क) कब्जे की सही तारीख मालूम नहीं है। हर्जाने की रकम का हिसाब उस तारीख से लगाया गया है जिस तारीख से व्यापार केन्द्र स्थापित किया गया था ?

(ख) जी हाँ, नोटिस जारी कर दिया गया है और भूमि का पुनः निरीक्षण कर लिया गया है

†[THE MINISTER OF LABOUR AND REHABILITATION/

श्रम और पुनर्वासि मंत्री

(SHRI R. K. KHADILKAR): (a) The exact date of occupation is not known. The damage charges have been calculated from the date the business Centre was set up.

(b) Yes, Sir. The notice has been issued and the land has been inspected again.]

AGRICULTURAL UNIVERSITIES IN STATES

*285. SHRI BHOLA PRASAD: Will the Minister of AGRICULTURE/

कृषि मंत्री

be pleased to state:

(a) the number of agricultural universities now functioning in the country;

(b) the number of students who have already graduated from these universities;

(c) whether all of them have been provided with suitable occupation in the farm sector; and

(d) if not, how many of them are still unemployed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/

कृषि मंत्रालय में राज्य मंत्री

(SHRI ANNASAHAB P. SHINDE):

(a) There are fifteen Agriculture Universities functioning in the country

This number does not include the Agricultural complex of Himachal Pradesh University which has been organised on the lines of an Agricultural University.

(b) About 15,000 Agriculture Graduates have come out of these agricultural universities so far.

(c) and (d) There is no authentic estimate of the extent of unemployment among agricultural graduates. However, in a report on the study made by the Ministry of Food and Agriculture, which was published in 1969, it was estimated that 2,950 agricultural graduates are expected to remain unemployed by 1973. In this study, the employment potential generated by the advances made in agricultural technology and the new avenues of employment being created in the private sector was perhaps not correctly assessed.

DISTRIBUTION OF INTERNATIONAL AID AMONG REFUGEES

*286. SHRI SUNDER MANI
PATEL:
SHRI K. C. PANDA:

Will the Minister of LABOUR AND
REHABILITATION/

श्रम और पुनर्वासि मन्त्री

be pleased to state:

(a) whether it is a fact that international aid for East Bengal refugees has been piling up at the Dum Dum Air Port and there has been considerable disruption in its clearance and distribution; and

(b) if so, the reasons therefor and the measures taken by Government to ensure that there are no bottlenecks in its clearance, storage and distribution?

THE MINISTER OF LABOUR AND
REHABILITATION/

श्रम और पुनर्वासि मन्त्री

(SHRI R. K. KHADILKAR (a) and
(b) No Sir; there is no accumulation of gift supplies at the Dum Dum

Air Port. In fact, with a view to ensuring prompt clearance of relief goods, an Officer has been specially positioned at the Calcutta Air Port to maintain round-the-clock liaison with the Customs and Air Port authorities. Every possible assistance is being rendered to the voluntary organisations also to get their consignments cleared speedily.

REQUIREMENTS OF FERTILISERS

*287. SHRI KRISHAN KANT:
DR. SALIG RAM:
SHRI ARJUN ARORA:
SHRI RAJENDRA PRATAP
SINHA:

Will the Minister of AGRICULTURE/

कृषि मन्त्री

be pleased to state:

(a) whether any revision has been made in the targets of requirement of fertilisers with the growing use of hybrid seeds of wheat and rice;

(b) if so, what are the revised targets; and

(c) how they are proposed to be achieved?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE/

कृषि मन्त्रालय में राज्य मन्त्री

(SHRI ANNASAHEB P. SHINDE):

(a) to (c) A statement is placed on the Table of the Sabha.

STATEMENT

(a) The targets of requirements of fertilisers for the Fourth Five Year Plan were fixed by taking into account, *inter alia*, the targets set for the use of high-yielding varieties of seeds of wheat, rice, maize, jowar and bajra. As such no upward revision in the targets of fertilizer requirements is considered necessary as a result of the growing use of hybrid seeds of wheat and rice.

(b) and (c) Do not arise.